

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:748

ANSWERED ON:03.03.2008

MOBILE PHONE DIRECTORY

Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Governmental security agencies have requested to the Government to publish Mobile Phone Directory in the country as reported in the newspaper Hindustan dated January 04, 2007;
- (b) if so, the facts thereof;
- (c) whether the Government has asked all service providers to publish such directories;
- (d) if so, the details thereof alongwith the reaction of service providers thereto;
- (e) whether there is any provision in the licence agreement to issue/publish Mobile directory;
- (f) if so, the details thereof; and
- (g) the action taken/being taken by the Government against the service providers for violation of such provision?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) & (b) No, Sir.

(c) & (d) No, Sir. Government has decided not to publish Mobile Phone Directory.

(e) & (f) The latest licences have following provision:-

‘Determination of Telecom Regulatory Authority of India (TRAI) with regard to publication of telephone service directory containing information of the subscribers of Telecom Service shall be applicable and binding’

However, TRAI had submitted recommendation not to publish Mobile Phone Directory. Government accepted the recommendation and decided not to publish the directory in respect of mobile phones.

(g) Does not arise in view of (e) & (f) above.